

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 217**  
**(IB)-1238(ND)2019**  
**IA/4605/2020**

**IN THE MATTER OF:**

**M/s. Arcee Trading Corporation**

**... Applicant/Petitioner**

**Vs.**

**M/s. Dev Landcon Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 18.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Mr. Sanjeev Panda Advocate for Operational Creditor**

**ORDER**

**Renotify this case on 15.09.2021**

  
**(T.S. SINGH)**  
**COURT OFFICER**